

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1179/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Valia & Co.
V/s.
Brinzk Powertech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

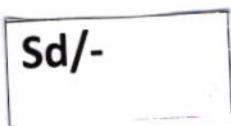
S. No.	NAME	DESIGNATION	SIGNATURE
14	Adv. Krishnan Krishnan	Respondent	

ORDER

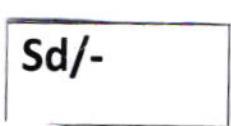
CP No. 1179/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is absent. Respondent's Counsel is present saying the matter is likely to be settled.

At the request of the Corporate Debtor's Counsel, list this matter on **17.11.2017** for reporting settlement.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)